

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE SITTING AT CHENNAI

(Under Section 18 (1) read with Section 14 (1) of  
the National Green Tribunal Act 2010)

**APPLICATION No. 22 of 2021 (SZ)**

D. Vijayaragavan,  
West Tambaram, Chennai – 600 045

... Applicant

-Vs

1. The Commissioner of Police,  
Greater Chennai Police,  
Periyamet, Chennai – 600 007  
and 6 others

... Respondents

**INDEX TO ADDITIONAL DOCUMENTS No.3**

Sl. No.	Description of Document	Page No.
1	<b>Exhibit No.1</b> : Copy of the Prior Site Approval letter issued by 3 <sup>rd</sup> Respondent to the 7 <sup>th</sup> Respondent for the proposed site	<b>1 - 2</b>
2	<b>Exhibit No.2</b> : Copy of the <b>approved site drawing</b> in which Applicant's home is <b>fraudulently</b> shown as commercial building.	<b>3</b>
3	<b>Exhibit No.3</b> : Copy of the Applicant's Ration Card to show his residential address.	<b>4</b>
4	<b>Exhibit No.4</b> : Copy of the E.B Card showing that electricity connection to Applicant's home is under residential category	<b>5</b>

E-filing No. :

Date : 02.05.2021

Hard Copy filed on : 03.05.2021

Filed by:



Place : Chennai-600078  
Date : 02.05.2021

V.B.R. Menon  
Counsel for Applicant  
Mobile ; 9384762930  
E-mail: vbrmenon@gmail.com

# EXHIBIT NO.1

Page 1 of 2

1



भारत सरकार

Government of India

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पेसो)

Petroleum & Explosives Safety Organisation (PESO)

A और D - विंग, ब्लॉक 1-8, दूसरा तल, शास्त्री भवन, 26 हड्डोस रोड, नंगम्बकम, चेन्नई - 600006

A & D - Wing, Block 1-8, IInd Floor, Shastri Bhavan, 26 Haddous Road, Nungambakkam, Chennai - 600006

*[Signature]*  
ISSUED UNDER  
RTI ACT

Dr. A SHEKH HUSSAIN I.P.E.S.S.

Dr. A SHEKH HUSSAIN I.P.E.S.S.

Dy. Controller of Explosives

Dr. A SHEKH HUSSAIN I.P.E.S.S.

Dr. A SHEKH HUSSAIN I.P.E.S.S.

28287118, 28281023, 28281041, 28287119/28284848

पूर्व अनुमोदन संख्या / Prior Approval No : A/P/SC/TN/14/9669 (P467698)

सेवा में / To,

M/s. Bharat Petroleum Corporation Limited,  
CHENNAI RETAIL TERRITORY, NO.35, VAIDYANATHAN STREET,  
TONDIARPET,  
Chennai,  
Taluka: Chennai,  
District: CHENNAI  
State: Tamil Nadu  
PIN: 600081

दिनांक / Dated : 03/02/2020  
5 FEB 2020

विषय / Sub : Survey No, OLD SY.NO.310 & 314 Part, New S no.77, TAMBARAM-MUDICHUR-ORAGADAM ROAD, TAMBARAM, Maduranthakam, Taluka: Tambaram, District: KANCHIPURAM, State: Tamil Nadu, PIN: 600045 में प्रस्तावित पेट्रोलियम वर्ग A,B Retail Outlet ।  
Proposed Petroleum Class A,B Retail Outlet at Survey No, OLD SY.NO.310 & 314 Part, New S no.77, TAMBARAM-MUDICHUR-ORAGADAM ROAD, TAMBARAM, Maduranthakam, Taluka: Tambaram, District: KANCHIPURAM, State: Tamil Nadu, PIN: 600045

महोदय / Sir  
(s),

कृपया आपके उपर्युक्त विषय से संबंधित पत्र संख्या OIN444808 दिनांक 25/01/2020 का संदर्भ ग्रहण करें ।  
Please refer to your letter No. OIN444808 dated 25/01/2020 on the subject.

संदर्भित पत्र के साथ अग्रेषित उपर्युक्त अधिष्ठापन का साइट (स्थल)/ले-आउट, आदि दर्शाता Drawing(s) nos. NRO/CHE/44 dated 24/12/2019, NRO/CHE/44 dated 24/12/2019 को अनुमोदित किया जाता है तथा प्रत्येक आरेखण की एक प्रति विधिवत पृष्ठांकित कर लौटाई जा रही है ।

The Drawing(s) nos. NRO/CHE/44 dated 24/12/2019, NRO/CHE/44 dated 24/12/2019, showing the site/layout/construction details forwarded with your letter under reference is approved and a copy(of each) of the same is returned herewith duly signed in token of approval.

#### Conditions of the Approval:-

The L/O shall be submitted as per the proforma given under Rule 144 of PR, 2002 (the copy is enclosed for ready reference)

Enlarged view of layout plan shall be submitted. You are requested to submit clear drawing during final submission with requisite safety distance.

Unsigned Form IX application & other documents was uploaded. You are requested to upload the same.

अनुमोदित प्लान के अनुसार निर्माण होने के पश्चात पेट्रोलियम नियम 2002 के अंतर्गत प्ररूप XIV में अनुज्ञप्ति जारी करने हेतु, कृपया निम्नलिखित दस्तावेज इस कार्यालय को प्रेषित करें ।

On completion of the construction as shown in the approved plan please forward the following documents for grant of licence in Form XIV of the Petroleum Rules, 2002.

1. प्ररूप IX (संलग्न) में विधिवत भरा हुआ एवं हस्ताक्षरित आवेदन ।  
Form IX (enclosed) duly filled in and signed.
2. पेट्रोलियम नियम 2002 के तहत ऑनलाइन आवेदन पोर्टल पर उपलब्ध ई-भुगतान सुविधा के माध्यम से 10000/- (प्रति वर्ष- अधिकतम 10 वर्ष तक) का लाइसेंस शुल्क ऑनलाइन जमा किया जाना है ।  
A license fee of Rs. 10000/- (per year - maximum upto 10 years) to be submitted online through e-payment facility available on online application portal under petroleum Rules, 2002.
3. अनुमोदित आरेखण की तीन प्रतियाँ ।  
Three copies of the approved drawings.
4. मुख्य विस्फोटक नियंत्रक, नागपुर द्वारा अनुमोदित सक्षम व्यक्ति द्वारा जारी पेट्रोलियम नियम 2002 (संलग्न) के अंतर्गत नियम 130 और 126 में आवश्यक सेफ्टी और टैंक टेस्ट प्रमाण-पत्र

जो कि संगठन की वेबसाइट <http://peso.gov.in> पर "सक्षम व्यक्ति" ऑनलाइन मॉड्यूल के माध्यम से बनाया गया हो।  
Safety and Test Certificate as required under rule 130 and 126 of the Petroleum Rules, 2002 (enclosed) issued by  
Competent person approved by CCE, Nagpur and generated through On-line Competent Person Module available at  
<http://Peso.gov.in>

5. जिला प्राधिकारी से प्राप्त 'अनापत्ति प्रमाण-पत्र' की मूल प्रति तथा उनके द्वारा विधिवत हस्ताक्षरित एवं कार्यालय की मोहर लगा हुआ साईट प्लान।  
Original copy of 'No Objection Certificate' from the District Authority together with site plan duly endorsed by him with his office seal thereon.
6. इस कार्यालय से होनेवाले पत्राचार पर हस्ताक्षर करने के लिए अधिकृत व्यक्ति(यों) के नमूना हस्ताक्षर।  
Specimen signature(s) of the person(s) authorised to sign the correspondence addressed to this office.
7. अनुमोदित प्लान के अनुसार कार्य के पूर्णता की पुष्टि।

A confirmation to the effect that all work as per approved drawings has been fully completed by you in all respects.

8. दोभन्न कोणों से लिए गए पेट्रोल पम्प के रंगीन फोटोग्राफ का एक सेट।

One set of colour photographs of the petrol pump taken from different angles.

जी.एस.आर. 519(ई) दिनांक 05/06/2000 द्वारा भारत सरकार, पेट्रोलियम तथा प्राकृतिक गैस मंत्रालय द्वारा अधिसूचित आदेश 20:0 के 'सॉल्वेंट, रेफिनेट तथा स्लॉप (अधिग्रहण, बिक्री, भंडारण और ऑटोमोबाइल में उपयोग की रोकथाम) आवश्यकता/प्रावधान का कृपया पारान करें।

Please follow the requirement/provision of "Solvent, Raffinate and Slop (Acquisition, Sale, Storage & Prevent on of use in Automobiles)" Order 2000 notified by Government of India, Ministry of Petroleum and Natural Gas vide G.S.R. 519(E) dated 05/06/2000.

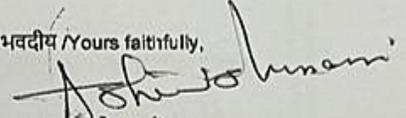
कृपया भविष्य में अपने सभी पत्राचार में इस कार्यालय की फाइल संख्या A/P/SC/TN/14/9669 (P467698) का संदर्भ दें।

Please quote this office file No. A/P/SC/TN/14/9669 (P467698) in all your future correspondences.

फिर भी, यह अनुमोदन/अनुमति अन्य प्राधिकारियों से आवश्यक अनुमति/क्लीयरन्स प्राप्त करने से या यथा लागू अन्य विधियों से छूटा नहीं देती है।

This approval/permission, however, does not absolve from obtaining necessary permission/clearance from other authorities or under other statutes as applicable.

भवदीय /Yours faithfully,



(डा. ए. शेख हुसैन)  
(Dr. A SHEIKH HUSSAIN))

उप विस्फोटक नियंत्रक

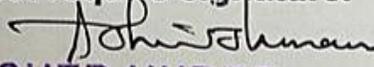
Dy. Controller of Explosives

कृते संयुक्त मुख्य विस्फोटक नियंत्रक  
For Jt. Chief Controller of Explosives  
चेन्नै/Chennai.

(अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए हमारी वेबसाइट : <http://peso.gov.in> देखें)

(For more information regarding status, fees and other details please visit our website: <http://peso.gov.in>)

**Note:-This is system generated document does not require signature.**

  
ISSUED UNDER  
RTI ACT

DR. A. SHEIKH HUSSAIN

उप नियंत्रक विस्फोटक  
Dy. Controller of Explosives

पौ.ई.एस.ओ., भारत सरकार, P/ESD Govt. of India

राज्य सचिव, चेन्नै-600 002 / Secretary, Chennai



# EXHIBIT NO.3

4



**தமிழ்நாடு அரசு**  
**உணவுப்பொருள் வழங்கல் மற்றும் நுகர்வோர் பாதுகாப்புத்துறை**  
**GOVERNMENT OF TAMILNADU**  
**CIVIL SUPPLIES AND CONSUMER PROTECTION DEPARTMENT**

**குடும்ப அட்டை / FAMILY CARD**



NPHH

333227337213

**குடும்பத் தலைவரின் பெயர்:** விஜயராகவன் துரைசாமி  
**தந்தை / கணவரின் பெயர் :** துரைசாமி  
**பிறந்த தேதி** : 30/06/1946  
**முகவரி** : 36, அழகேசன் தெரு,  
 தாம்பரம் மேற்கு, தாம்பரம்,  
 தாம்பரம் (ம), சென்னை -  
 600045

**குடும்ப உறுப்பினர்கள்**
**பொது விநியோக திட்ட இலாபகரணங்கள்**

- ஸ்ரீனிவாசன் விஜயராகவன்
- லதா ஸ்ரீனிவாசன்
- சுதர்சன் கோபால் s
- விமலா விஜயராகவன்

02PD017SK  
2017



- புதிய அட்டை விண்ணப்பிக்க
- பெயர் சேர்த்தல் / நீக்கல்
- விற்பனை விவரங்கள்
- புகார் / கருத்து பதிவு
- பிற தகவல்கள்

**குறிப்பு**  
 இந்த அட்டை காணாமல் போனால்,  
 நகல் அட்டை பெற அரசு இலாபகரண  
 மையத்தைத் தொடர்பு கொள்ளவும்

மொத்த எண்ணிக்கை - 6

வலைதளம் [www.tnpds.gov.in](http://www.tnpds.gov.in)

இலவச உதவி மைய எண் 1967 (அ) 1800-425-5901

TNEPDS கைபேசி செயலி




\* முகவரியின் உண்மைத்தன்மைக்கு இது சான்று அல்ல 002/ 0610414

\* மாற்றத்தக்கதன்று



## மின் கட்டண அட்டை

பிரிவு அலுவலகம் : WEST TAMBARAM..

மின் இணைப்பு எண் : 250-454-1246

பெயர் : D.VIJAYARAGHAVAN,

முகவரி : 36, ALAGESAN ST,

ஒரு முனை / மும்முனை இணைப்பு: WEST TAMBARAM

மின் அளவியில் எண் : 38156170

திறன் 5 :

வைப்பு நிதி : 3000/-

வீதப்பட்டி எண் (டிரிப் எண்) : ~~20~~ LAIA

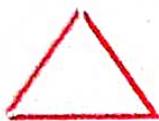
மின் கட்டண விகிதம் :

மின் கட்டணம் செலுத்தும் இடம் :

மின் கட்டணம் செலுத்த கடைசி நாள் :

மீட்டர்	ஜனவரி, மார்ச், மே, சூலை, செப்டம்பர், நவம்பர்
ரிடிங்	பிப்ரவரி, ஏப்ரல், ஜூன், ஆகஸ்டு, அக்டோபர், டிசம்பர் மாதங்களில் 16ம் தேதி முதல் எடுக்கப்படும்.

தமிழ்நாடு மின்சார வழங்கல் விதி 14(1) (அ)ன் படி மின் கணக்கீடு செய்த 20 நாட்களுக்குள் மின் கட்டணம் செலுத்தவில்லையெனில் மறு அறிவிப்பின்றி மின் இணைப்பு துண்டிக்கப்படும்.



### MS COLLECTIONS Fancy Stores

# 2/1, Malliga Nagar 1st Street, Krishna Nagar,  
West Tambaram, Chennai - 600 045.

Ph : 044-2226 0623

Mob : 94459 92323

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL SOUTHERN ZONE  
SITTING AT CHENNAI**

**Original Application No. 22 of 2021 (SZ)**

D. Vijayaragavan,  
S/o.Duraisamy,  
New No.36, Old No.2,  
Alagesan Street,  
West Tambaram,  
Chennai – 600 045  
Chengalpattu District ... Applicant

**And**

The Commissioner of Police,  
Greater Chennai Police,  
No.132, Commissioner Office Building,  
EVK Sampath Road, Vepery,  
Periyamet, Chennai – 600 007  
and 6 others ... Respondents

**INDEX TO ADDITIONAL  
DOCUMENTS No.3**

**V.B.R Menon, B.E, MBA(IIMA), LLB,  
(Ms – 23 / 2012)  
Counsel for the Applicant  
Ph: 9384762930**